

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. NO.343 OF 2004  
IN  
O.A. NO.1856 OF 2004

New Delhi, this the 13<sup>th</sup> day of October, 2004

**HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)**  
**HON'BLE SHRI SHANKER RAJU, MEMBER (J)**

1. Chander Singh  
S/o Shri Masta Singh,  
R/o 25/M, Indra Park,  
Palam Colony, New Delhi-45.
2. Onkar Chand,  
S/o Late Shri Roshan Lal,  
R/o 31/9 CVD Line,  
Near Sadar Bazar,  
Delhi Cantt.
3. Piar Singh,  
S/o Late Shri Salig Ram,  
R/o 36/8 CVD Line,  
Sadar Bazar, Delhi Cantt.

...Applicants

(By Advocate: Ms.Meena for Shri M.K. Bhardwaj)

versus

Union of India & Ors. through :

1. Ajay Vikram Singh,  
Secretary,  
Ministry of Defence,  
South Block,  
New Delhi.
2. SK Dubey,  
Commandant  
505, Army Base W/shop  
Delhi Cantt.

...Respondents

(By Advocate : Shri Madhav Panikar)

ORDER (ORAL)

**SHRI V.K. MAJOTRA, VICE CHAIRMAN (A):**

Learned counsel heard.

2. Vide order dated 13.8.2004 in OA 1856/2004 the following interim order

was passed:-

Learned counsel for respondents pointed out that it is on the orders of CDA Western Command Chandigarh that respondents, herein, are effecting recovery from the applicants. While recovery is directed to be stayed till further orders, applicants shall implead CDA, Western Command, Chandigarh. Respondents shall have four weeks time to file reply. Two weeks thereafter for rejoinder."

3. Respondents have filed their reply affidavit. The learned counsel of the respondents explained that Tribunal's orders dated 13.8.2004 were received by them on 9.9.2004. In the meanwhile, respondents have recovered the amount for the month of August, 2004 from the applicants. However, the applicants have been refunded the recovery effected from their pay and allowances for the month of August, 2004 and no further recoveries are being effected.

4. In the backdrop of this stance of the respondents, CP is dropped. Notice is discharged.

*S. Raju*  
(SHANKER RAJU)

MEMBER (J)

*V.K. Majotra*  
(V.K. MAJOTRA)  
VICE CHAIRMAN (A)

13.10.04.

/ravi/